

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP NO. 189(ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
28.09.2017**

NAME OF THE COMPANY: M/s Aastha Hamina Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : None.

For the Respondent (s) : Mr. Manish Raj, CP for ROC, Delhi.


ORDER

None for the Petitioner.

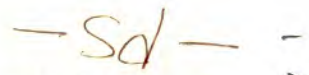
Court Notice be issued to the Petitioner.

Mr. Manish Raj, has put in appearance on behalf of the ROC. He prays for some time to file reply. Let the same be filed.

To come up on 12th October, 2017.



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**